

financial assistance for the implementation of these schemes by way of subsidies on certain basic inputs and by meeting the entire cost of the staff wherever provided under the schemes.

With a view to assisting the State Government in popularising the cultivation of new high yielding varieties of wheat, paddy and millets, improved seeds are being distributed free of cost in certain areas under the Central Sector Scheme for Minikits for these crops.

Sugar to Gujarat

2003. SHRI VEKARIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the quota of Sugar has been reduced by the Government to Gujarat State during the months of January, February and March, 1976; and

(b) if so, the reasons therefor and extent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) The monthly release of levy sugar for internal consumption from January, 1976 onwards had to be reduced to 2.05 lakh tonnes, from 2.25 lakh tonnes released earlier, having regard to the availability of khandsari sugar in the producing season, decline in sugar production during 1975-76 season and to maintain export of sugar at a reasonable level. Consequently adjustments in the monthly sugar quota of various States had to be effected. The quota of Gujarat State from January, 1976 onwards got reduced to 14031 tonnes from 17149 tonnes per month allotted in the period July to December, 1975.

Auction of Flats by D.D.A.

2004. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many flats are built and auctioned by D.D.A. annually in each category in Delhi;

(b) what is sale proceeds of these flats from 1972 to 1976; and

(c) how many applications are pending with D.D.A. for flats?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) Delhi Development Authority so far built 28267 flats in different categories. A break-up of flats allotted annually is given in the attached statement. Flats are not auctioned but are allotted by draw of lots to persons who get themselves registered with Delhi Development Authority.

(b) During 1972-73 to 1974-75 flats valued at Rs. 1967.75 lakhs were sold by Delhi Development Authority.

(c) About 5500 applications are pending.

Statement

Year-wise houses given to allottees.

Year	Flats
1966-67	160
1967-68	16
1968-69	1138
1969-70	3513
1970-71	778
1971-72	8609
1972-73	3568
1973-74	6670
1974-75	2398
1975-76	1220
1976	257
Total	28,267